

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P.No.3 of 2015

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd. ...Petitioner (s)
Versus
Delhi Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Petitioner(s) : Mr. Mehaak Jaggi
Ms. Supriya Juneja

Counsel for the Respondent(s) : Mr. Ravi S.S. Chauhan
Mr.P. Singh for R.1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

Learned counsel for the Appellant seeks two weeks time to file rejoinder. He may file the same on or before 07.09.2015 after serving copy on the other side.

List the matter on 29.09.2015.

(T.Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr